



# In The High Court of Manipur at Imphal

[CAUSELIST FOR FRIDAY, THE 15<sup>TH</sup> JANUARY, 2021]  
VIDEO CONFERENCE AT 10:30 A.M

Link for video conferencing will be e-mailed/ SMS to the concerned parties.  
[Publish Under the Authority of Honourable the Chief Justice.]

Web site:<http://clists.nic.in>

**COURT NO - 1**  
**BEFORE**  
**HON'BLE THE CHIEF JUSTICE**

DAILY

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SI. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
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## MOTION

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|----|--------------------|---|---|----|
| 1) | CONT CAS(C)/1/2021 | MD DHIA UR RAH MAN<br>KHAN<br><b>Vs</b><br>THOKCHOM<br>NANDAKISHORE SINGH                             | MS. L SILLORI<br>MR. KH LUPENJIT  |    |
| 2) | CONT CAS(C)/2/2021 | ALL MANIPUR SCHOOL<br>STUDENT TRANSPORTER<br>ASSOCIATION<br><b>Vs</b><br>RAJESH KUMAR AND 3<br>OTHERS | MR. A CHARANJAN   |    |
| 3) | WP(C)/20/2021      | KHAIDEM INGOCHA<br>SINGH<br><b>Vs</b><br>STATE OF MANIPUR AND<br>2 OTHERS                             | MR. JUNO RAHMAN<br>MR. M HEMCHANDRA   | GA |
| 4) | WP(C)/23/2021      | RAJKUMAR SATYAJEET<br>SINGH AND 45 OTHERS<br><b>Vs</b><br>STATE OF MANIPUR AND<br>ANOTHER             | MR. ANJAN PRASAD<br>SAHU<br>MR. DEEPAK PRASAD<br>SAHU<br>MS. H KUNJESHORI<br>USHARANI TH<br>MR. BP SAHU | GA |

## CONTEMPT CASES

- |    |                      |   |   |  |
|----|----------------------|---|---|--|
| 5) | CONT CAS(C)/101/2020 | MANIPUR HILL AND<br>PLAIN CONTRACTORS<br>ASSOCIATION AND 2 ORS<br><b>Vs</b><br>HAULIANLAI GUTE AND 2<br>ORS | MR. N CHURCHILL<br>N JYOTSANA DEVI<br>MR. K ROZHAN<br>MR. M DEVANANDA |  |
|----|----------------------|---|---|--|

- 6) MC(CONT.CAS(C))/1/2021 ANGOM UNINDRO SINGH MR. K RABEI  
**Vs**  
PAULUNTHANG VAIPHEI
- 7) **With** YENDREMBAM  
CONT CAS(C)/13/2020 CHANDRASHEKHAR RAJEEB THANGSHABAM MR. A ROMMEL  
NO COMPLIANCE REPORT SINGH AND 13 ORS MR. K RABEI MS. N SAVITRI  
**Vs** MR. N IBOTOMBI  
RK DINESH SINGH

**ADMISSION**

- 8) AB/43/2020 NINGTHOUJAM DIJEN MR. SH POIREITON  
SINGH MEITEI  
**Vs** MR. P TOMBA  
OFFICER IN CHARGE OF MR. H ISHWARLAL MR. KH ATHOUBA, PP  
WOMEN POLICE STATION  
THOUBAL
- 9) **With** NINGTHOUJAM DIJEN  
CrI.M.C./16/2020 SINGH  
**Vs** MR. P TOMBA  
OFFICER IN CHARGE OF  
WOMEN POLICE STATION  
THOUBAL

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

**( Y. ROTHER )**  
REGISTRAR (JUDL.)/(VIG.)